

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 160 of 2012

Dated : 5th October, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

Reliance Infrastructure Ltd. Appellant(s)

Versus

**Maharashtra Electricity Regulatory
Commission & Ors. Respondent(s)**

**Counsel for the Appellant (s) : Mr. J.J. Bhatt, Sr. Adv.
Ms. Anjali Chandurkar
Mr. Hasan Murtaza
Mr. Aditya Panda**

**Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan for R.1
Ms. Anusha Nagarajan
Ms. Prerna Priyadarshini
for Tata Power**

ORDER

Post the matter for further hearing on **28.10.2013 at 12.00 noon.**

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ss/ts